

Annexure-7

| Name of the corporate debtor: Gangotri Enterprises Limited | | | | | | Date of commencement of CIRP: 06.12.2021 | | | | | | List of creditors as on: 10.06.2022 | | |
|--|-------------------------------|---------------------------|--------------------------------|---------------------------|-----------------|--|-----------------------------|------------------------|--------------------------|----------------------------|--|-------------------------------------|------------------------------------|-----------------|
| Operational creditors (Government Dues) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Excise & Taxation officer | 17.01.2022 | 35,22,132 | - | Unsecured | - | - | No | - | - | - | | 35,22,132 | - |
| 2 | The Assistant Commisioner TDS | 14.03.2022 | 15,61,290 | 15,61,290 | Unsecured | | | No | | | | | | |
| | TOTAL | | 50,83,422.00 | 15,61,290.00 | | - | - | | - | - | - | | 35,22,132.00 | |